

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 110 OF 2015 &  
IA No.176 of 2015 & IA No.177 of 2015**

**Dated: 20<sup>th</sup> July, 2015**

**In the matter of:-**

**Indian Wind Energy Association & Anr.**

**...Appellant (s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. `**

**...Respondent (s)**

**ORDER**

The Bench has not assembled. As agreed by the parties, list the matter on **3.08.2015.**

**COURT MASTER**